

4. Muri North Outer Cabin-Muri (Doubling of section with provision of 2nd bridge over Subarnarekha).
5. Padapahar-Banspani
6. Rajkharsawan-Sini 3rd line
7. Tinpahar-Sahibganj as Phase-I of doubling of Tinpahar-Bhagalpur.

(c) Twenty four stations in the State of Jharkhand have been identified for upgradation. The allocation of funds under 'Passenger Amenities' for 2009-10 for Eastern Railway, South Eastern Railway and East Central Railway, in whose jurisdiction railway stations in the State of Jharkhand are located is Rs.319.83 crore.

#### **Construction of new Railway Station in Chhattisgarh's capital**

†3779. SHRI SHREEGOPAL VYAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Chhattisgarh has requested for construction of a new railway station etc. in its new capital; and

(b) if so, the latest information in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) A letter has been received from Chief Secretary, Chhattisgarh requesting Railways to consider providing rail connectivity to its proposed new capital at 'Naya Raipur'.

#### **Coach factory to manufacture ICF design fabricated bogies**

3780. SHRI M.P. ACHUTHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that the establishment of a coach factory to manufacture ICF design fabricated bogies for passenger coach was announced in the railway budget 2007-08;

(b) if so, what is the progress made, so far, in the implementation of the proposal; and

(c) what is the total cost of the project and the budget allocations made, so far, and by when the project is proposed to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. Setting up of a Rail Coach Factory in Kerala was announced in Railway Budget 2008-09.

(b) Government of Kerala has promised to make 1000 acres of land available, free of cost, for this project. RITES have prepared the Detailed Project Report after inspecting the land earmarked by the State Government. Requisite approvals are under process.

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†Original notice of the question was received in Hindi.